

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.03.2025**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 1694 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Braham Arenja & Ors. Vs. Indirapuram Habitat Centre Pvt. Ltd. (Under CIRP)	Nithin Chandran
<b>2.</b>	I.A. No. 1695 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Brinda Arenja Vs. Indirapuram Habitat Centre Pvt. Ltd. (Under CIRP)	Nithin Chandran
<b>3.</b>	I.A. No. 1696 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Lalita Powle in Consortium with Suyog Agro and Poultry Products Pvt. Ltd. Vs. Rosario Luka D'Souza & Ors.	Anuj Tiwari
<b>4.</b>	I.A. No. 1697 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Col. Rajiv Atri Vs. Meera Sachdeva & Anr.	Raakhi Poornym Sahijpal
<b>5.</b>	I.A. No. 1723 of 2025 in Comp. App. (AT) No. ___ of 2025	Adore Infrasmith Pvt. Ltd & Ors. Vs. Energy Building Solutions Pvt. Ltd. & Ors.	Nitesh Jain
<b>6.</b>	I.A. No. 1731 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Rani Singh Vs. Rabindra Kumar Mintri & Anr.	Siddharth Garg

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